

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	MA(C/ACT)/01/KOB/2024 in TCP/21/KOB/2019
SECTION	NCLT RULE 11 & 43
NAME OF PARTIES	BHAGYODAYAM COMPANY REPRESENTED BY ITS ADMINISTRATOR JINAN K R V/S ANTONY VJ.
PETITIONERS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, MA SHAJI
RESPONDENTS ADVOCATE/ PROFESSIONAL	ASHOK B SHENOY

01 May 2024

## ORDER

### MA(C/ACT)/01/KOB/2024 in TCP/21/KOB/2019

Learned Authorised representative, Mr. Abhilash Nedyalil Abraham appears on behalf of the NCLT appointed Administrator. Learned Counsel, Mr. Arjun R Naik appears on behalf of the Respondent.

List this matter for further consideration on **28.06.2024**.

### MA(C/ACT)/3/KOB/2024 in TCP/21/KOB/2019

Learned Authorised representative, Mr. Abhilash Nedyalil Abraham appears on behalf of the NCLT appointed Administrator. Learned representing Counsel, Mr. Arjun R Naik appears on behalf of the Respondent and seeks time to file Vakalatnama and reply affidavit. Time granted, let the same be done at least 2 days before the next date of hearing, after serving copy of the same on the Counsel appearing for the other side.

List this matter for further consideration on **28.06.2024**.

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**MA(C/ACT)/4/KOB/2024 in TCP/21/KOB/2019**

Learned Authorised representative, Mr. Abhilash Nedyalil Abraham appears on behalf of the NCLT appointed Administrator. Learned representing Counsel, Mr. Arjun R Naik appears on behalf of the Respondent and seeks time to file Vakalatnama and reply affidavit. Time granted, let the same be done at least 2 days before the next date of hearing, after serving copy of the same on the Counsel appearing for the other side.

List this matter for further consideration on **28.06.2024**.

**MA(C/ACT)/5/KOB/2024 in TCP/21/KOB/2019**

List this matter for further consideration on **28.06.2024**.

**MA(C/ACT)/6/KOB/2024 in TCP/21/KOB/2019**

Learned Authorised representative, Mr. Abhilash Nedyalil Abraham appears on behalf of the NCLT appointed Administrator. Learned representing Counsel, Mr. Arjun R Naik appears on behalf of the Respondent and seeks time to file Vakalatnama and reply affidavit. Time granted, let the same be done at least 2 days before the next date of hearing, after serving copy of the same on the Counsel appearing for the other side.

List this matter for further consideration on **28.06.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**